

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1328  
ANSWERED ON:26.11.2009  
LAW COMMISSION  
Botcha Lakshmi Smt. Jhansi;Lal Shri Kirodi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to broad base the Law Commission by including senior advocates as well as members from Bar Councils to get valuable inputs and suggestions from the legal fraternity; and
- (b) if so, the steps the Ministry are taking to make the Law Commission more broad base?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam. There is no separate proposal to include senior Advocates as well as members from Bar councils as Members in the Law Commission. However, as per para 3(C) of the Department of Legal Affairs Order dated 10.11.2009 notifying the terms and conditions for the appointment of Chairman/ Members of the Law Commission of India, the jurist/ legal expert are also eligible for such appointment.
- (b) Doesn't arise.